

X

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOKATA.

Original Application No.54 of 2025/EZ

IN THE MATTER OF:

“Howrah Dump yard cannot take anymore waste: Experts”

News item published in the Times of India, dt 24-03-25,” Kolkata

-Applicant

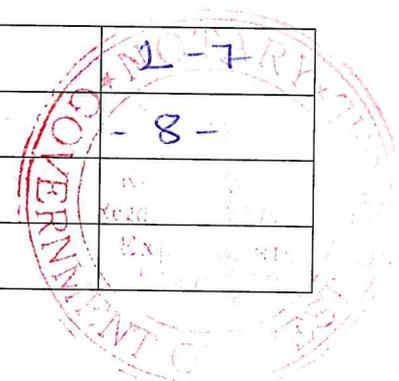
-VS-

State of West Bengal & Ors

.....Respondent

INDEX

	Affidavit	
	Verification	



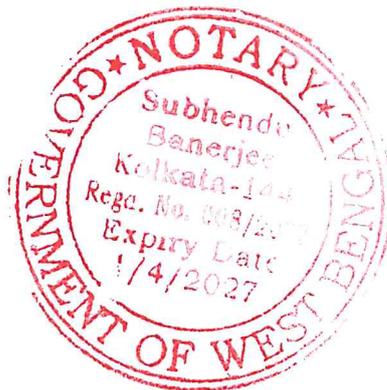
Paushali Banerjee

PAUSHALI BANERJEE

ADVOCATE

7A, KIRON SHANKAR ROY ROAD,

KOLKATA-700001



04 DEC 2025

X

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOKATA.**

Original Application No.16 of 2025/EZ

IN THE MATTER OF:

“Howrah dump yard cannot take anymore waste: Experts”

News item published in the Times of India, dt 24-03-25,” Kolkata

.....Applicant

VS

State of West Bengal & Ors

.....Respondent

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF KOLKATA METROPOLITAN
DEVELOPMENT AUTHORITY .**

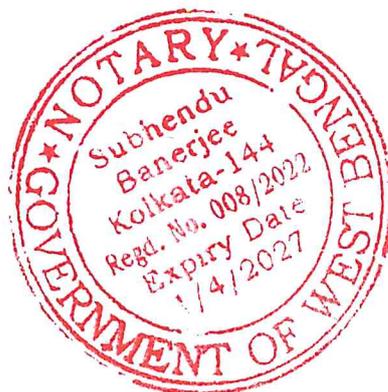
I, Sri Subrata Barman, son of Late Sambhu Charan Barman, aged about 54years, by occupation- service, work for gain as Superintending Engineer (Civil), Planning Circle, SWM Sector, Kolkata Metropolitan Development Authority, having office at Unnayan Bhavan, Sector- II, Salt Lake City, Kolkata- 700-091, do hereby solemnly affirm and state as under:-

1. That I am the deponent, Kolkata Metropolitan Development Authority. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Kolkata Metropolitan Development Authority.



X

2. I submit that in March, 2025, an unforeseen geotechnical failure occurred at the Belgachia Dumping Ground in Howrah, wherein a sudden collapse of an earthen mass including waste was triggered by excessive surcharge loading of soil over the unstable dumping yard. This collapse resulted in the complete obstruction of an existing surface drain, which led to water logging in adjacent municipal areas—particularly Wards 7, 8, and 9 even during the summer season. Historically, this region is susceptible to storm water accumulation during monsoon due to low natural drainage gradients. Prior to intervention, it was observed that even moderate rainfall events resulted in stagnation of water for 20–25 days, severely disrupting public life and sanitation.
3. I submit that Jadavpur University has been engaged for the work of “Consultancy services for soil investigation, topographic survey of Belgachia dumpsite and nearby slum area of dumpsite, under Howrah Municipal Corporation **and to suggest remedial measures to combat the disaster which occurred at the dumpsite**”. The University has already submitted the Soil Investigation and Topographic Survey Report to KMDA. The said technical reports are scrutinized upon which necessary ground implementations of the recommendations are being adopted.
4. I submit that as per Remedial measures recommended by Jadavpur University, the total drainage network around Belgachia dumping ground at ‘B’ road & ‘C’ road has been restored and upgraded. The progress of the existing work of “Bio-mining of Legacy Waste and Land Reclamation of dumpsites utilizing scientific method located at Belgachia Dumpsite, Howrah under Howrah Municipal Corporation on Turnkey Basis” has been escalated. One (1) number Vibratory Screen has been installed over Zone-II to process and disposed of Legacy waste from Zone-II i.e. affected Zone so that the height of dumpsite can be reduced subsequently risk of slope failure and soil failure can be minimized.



X

5. I also submit that KMDA has taken the following steps for Implementation of Scientific Drainage Infrastructure at Belgachia Dumping Ground under Howrah Municipal Corporation (HMC).

A. Short-Term Measures:-

1. Emergency trench excavation, both by mechanical and manual means, was carried out to establish a temporary outflow channel, enabling stagnated water to be diverted to the nearest oxidation pond, thereby providing immediate functional relief to the inundated areas.
2. Slope stabilization and protection (by driving MS sheet pile Z-Type) works were executed along the collapsed earth face to prevent further caving in and safeguard the temporary drainage path.

B. Long -Term Measures:-

Accordingly, the provision of 1600 mm diameter NP3 class Hume pipes was made to cater to the estimated peak discharge, assuming a flow velocity of 1.2 m/sec—adequate to accommodate monsoonal runoff from the Belgachia dumping ground and its surroundings wards of HMC.

6. I submit that the works of bio-mining of legacy waste at Belgachia dumpsite under Howrah Municipal Corporation was invited vide Work Order no. 203/EE/SD/SD&SWM/KMDA/W-86 Dated 12.04.2023. The tender quantity was 10.0 lakh MT. The total area of the Belgachia dumpsite is 22.00 Acre (Approx.) and is divided into 3 numbers of Zone i.e. Zone-I, II & III. The agency M/s AAKANKSHA Enterprise has completed works of bio-mining and land reclamation at Zone-III only and the area of land 1.79 Acre (Approx.) has been handed over to HMC which will be utilized for setting up of Fresh Waste Processing Plant and it is in process. At present, the work of bio-mining and land reclamation is running on in full swing at Zone-I area of land 7.59 Acre (Approx.). An area of reclaimed land 2500 Sq. mtr. has been handed



X

over to HMC for setting up of Animal Crematorium and Secondary Transfer point of solid waste from their end. Thereafter, in wake of the catastrophic event of land subsidence which occurred in the month of March 2025, KMDA on emergent basis invited tender for bio-mining of balance quantity i.e. total 7.5 lakh MT of legacy waste in Zone-II of land 12.62 Acre (Approx.) in 3 (three) packages (Phase-II).

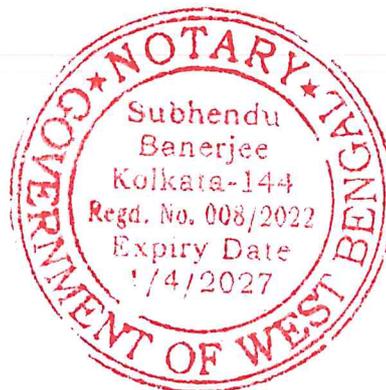
After issuance of Administrative Approval & Financial Sanction (AA & FS) of 3 (three) number of packages, LOI and Work Order has already been issued for all the 3 number of packages.

- I. Expected date of completion of above 3 number packages (Phase-II) will be December, 20. 7.
- II. Expected date of completion of existing (Phase-I) project will be December, 2027.
- III. The progress of existing (Phase-I) bio-mining work is about 57% i.e. 5.70 lakh MT (Approx.) till date. The progress of the work has been hampered due to extended monsoon and heavy rainfall in this year.

Project cost:

Budget Allocation for Legacy Waste

- Administrative Approval and Financial Sanction (AA& FS) Amount for Three packages of Bio-mining of legacy waste at Belgachia Dumpsite, HMC is 3* Rs.10.29 Cr = Rs.30.87 Cr.
- Administrative Approval and Financial Sanction (AA & FS) Amount for Bio-mining of legacy waste at Belgachia Dumpsite, HMC, Phase-I is Rs.66.00 Cr.



X

C. List of Implemented Project:-

SL No.	Name of Work	Length(M)	Diameter (MM)	PROJECT COST(Rs.)
1	Removal of legacy waste including rubbish and Eucalyptus bullah piling work on Emergent basis at Belgachia Dumping Ground, ward no.-07 under Howrah Municipal Corporation.	NA		1,23,87,426.00
2	LAYING OF 1600 MM DIA HUME(NP3) PIPE LINE WITH ANCILLIARY WORKS AT C ROAD BELGACHIA DUMPING GROUND, WARD NO 7 UNDER HOWRAH MUNICIPAL CORPORATION. [NP3 pipe laying, Eucalyptus bullah piling works, Removal of legacy waste from Belgachia dumping site]	200	1600	2,48,48,038.00
3	LAYING OF 1600 MM DIA HUME PIPE (NP3) LINE AT B ROAD, BELGACHIA DUMPING GROUND WARD NO 7 UNDER HOWRAH MUNICIPAL CORPORATION. [NP3 pipe laying, 200 M road restoration]	370	1600	2,71,61,352.00
	Total	690 M	NA	6,43,96,816.00



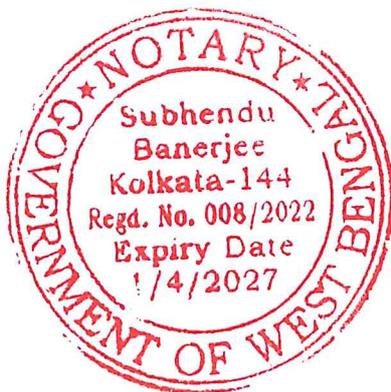
X

Post implementation of the above interventions—both interim and permanent—the chronic issue of water logging in and around the Belgachia Dumping Ground has been mitigated to a substantial extent. Wards 7, 8, and 9, which were previously prone to frequent and prolonged inundation, are now free from such occurrences even during moderate to heavy rainfall.

7. I also submit that KMDA has initiated several measures to address sewage management in Howrah, based on the list of 56 major polluting drains identified by CPCB and WBPCB in State of West Bengal. These actions are aligned with the treatment capacity of the existing 65 MLD Sewage Treatment Plant (STP) at Arupara. Key interventions includes partial diversion of the **Shibpur Barning Ghat drain** to the CPT Land Sewage Pumping Station, which conveys wastewater to Arupara STP via Ichhapur Main Pumping Station. Similarly, the **130 Foreshore Road drain** has been tapped and diverted to the trunk sewer, while a significant portion of the Howrah Drainage Canal is being diverted to Ichhapur MPS through an Interception and Diversion (I&D) system currently under construction.

The waste water coming from the Belgachia dumping yard is currently getting treated in the 62 MLD Bally Sewage Treatment Plant. Furthermore, the septage of the city is being co-treated in the Faecal Sludge Treatment Plant located within Arupara STP premises. At present the average septage treatment is approximately 4000 litre Per Day.

In addition to these works, KMDA is advancing pollution abatement schemes for other critical outfalls such as Nazirganj Khal, N.C. Pal Khal, Singhi More Khal, Sankrail Khal, and Sarenga Canal. Tenders have been invited for the preparation of a comprehensive Detailed Project Report (DPR) to implement I&D methods across these drains towards pollution abatement of the same.

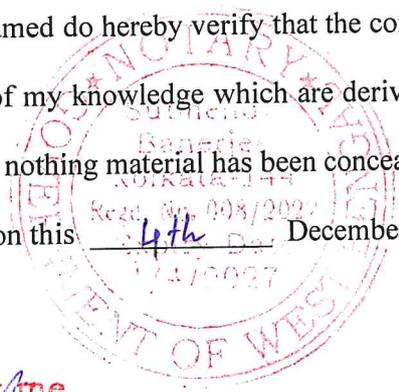




VERIFICATION

I, the deponent above named do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this 4th December, 2025 .



Identified by me
Pambei Banerjee
Sarcast

Subrata Banerjee

DEPONENT
Superintending Engineer
Ping. Circle, SWM Section
K.M.D.A.

**Solemnly Affirmed and
Declared before me u/s
139 CPC and u/s 333BNSS 2023**

Banerjee
Notary
Govt. of West Bengal

04.12.2025

SUBHENDU BANERJEE
Notary, Govt. of W.B.
Regd. No.-008/2022
Advocate High Court, Calcutta



04 DEC 2025